

**NATIONAL COMPANY LAW TRIBUNAL**

**COURT ROOM NO. 1,**

**MUMBAI BENCH**

**Item No.34**

**MA 1584/2019 IN T.P. (IBC)/600(MB)2017**

CORAM:

**SH. PRABHAT KUMAR      JUSTICE VIRENDRASINGH BISHT (Retd.)  
HON'BLE MEMBER (TECHNICAL)   HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF THE HEARING ON **04.07.2024**

NAME OF THE PARTIES:    **D. CHHAGANLAL & CO.**

**V/s**

**SAY INDIA JEWELLERS PVT LTD**

Sec. 9, 60(5) of Insolvency and Bankruptcy Code, 2016.

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**ORDER**

**MA 1584/2019**

1. Adv. Mitali Bhatt i/b AKR legal for applicant is present. And Adv. Nausher Kohli a/w. Akash Agarwal for Respondent no. 2 and Adv. Momaya i/b. Adv.Prashant S. Goyal is for Respondent no. 3 is present.
2. Learned counsel for the applicant submits that the reply was served yesterday night by respondent no. 3 and seeks further time to peruse the same.
3. List this matter on **29.07.2024**.

**Sd/-  
PRABHAT KUMAR  
MEMBER (TECHNICAL)**

**Sd/-  
JUSTICE VIRENDRASINGH BISHT  
MEMBER (JUDICIAL)**